

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE, NE, KKD, DELHI**

**ORDER**

The following postings and transfers are made with immediate effect, in official exigency :-

S.No.	Name	Place of Present Posting	Place of posting
1.	Sh. Anshul Saxena, JA EC 92420479	JA/Asstt Ahlmad in the Court of Undersigned.	JA/Ahlmad in the court of Undersigned.
2.	Sh. Nitin Mathpal, JJA EC 84617048	JJA/Ahlmad in the court of Undersigned.	JJA/Asstt. Ahlmad in the court of Undersigned.
3.	Ms. Venu Mudgal, JA EC 87357155	JA/Asstt Ahlmad in the Court of Ms. Gomati Manocha, Ld. PO-MACT, North-East District Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Ms. Gomati Manocha, Ld. PO-MACT, North-East District Karkardooma Courts, Delhi.
4.	Sh. Amit Kumar, JJA EC 41354478	JJA/Ahlmad in the Court of Ms. Gomati Manocha, Ld. PO-MACT, North-East District Karkardooma Courts, Delhi.	JJA/Asstt Ahlmad in the Court of Sh. Pawan Kumar Matto, Ld. Spl. Judge (NDPS), North-East District Karkardooma Courts, Delhi.
5.	Sh. Rishabh Gotra, JJA EC 22203884	JJA/Ahlmad in the vacant court of Ld. CMM, North-East District, Karkardooma Courts, Delhi.	JJA in the Office of Ld. CMM, North-East District, Karkardooma Courts, Delhi.
6.	Sh. Anil Kumar Tripathi JA, EC 14002/ 99928293	JA in the Caretaking Branch, North-East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the vacant Court of Ld. CMM, North-East District, Karkardooma Courts, Delhi.
7.	Sh. Anurag Dwivedi, JJA, EC 16441169	JJA/Ahlmad in the court of Sh. Sujit Saurabh, Ld. JSCC-ASCJ-GJ, North-East District, Karkardooma Courts, Delhi.	JJA in the Judicial Branch, North-East District, Karkardooma Courts, Delhi
8.	Sh. Paramjit Singh Narwal, JA EC 86689736	JA in the Bail Section, North-East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Sh. Sujit Saurabh, Ld. JSCC-ASCJ-GJ, North-East District, Karkardooma Courts, Delhi.
9.	Sh. Ankit Kumar, JJA EC 88980348	JJA/Ahlmad in the Court of Sh Rupinder Singh Dhiman, Ld. MM-01, North-East District, Karkardooma Courts, Delhi.	JJA in Accounts Branch, North-East District, Karkardooma Courts, Delhi.
10.	Ms. Sarita Negi, JA EC 12270	JA in the Judicial Branch, North-East District, Karkardooma Courts, Delhi	JA/Ahlmad in the Court of Sh Rupinder Singh Dhiman, Ld. MM-01, North-East District, Karkardooma Courts, Delhi.
11.	Sh. Amit Kumar Bhadri, JJA EC .11103798	JJA/Ahlmad in the Court of Ms. Arushi Parwal, Ld. MM (Mahila Court-02), North-East District, Karkardooma Courts, Delhi.	JJA in the Bail Section, North-East District, Karkardooma Courts, Delhi.
12.	Ms. Asha Bisht, JA EC 99165725	JA/Asstt. Ahlmad in the Court of Sh. Pawan Kumar Matto, Ld. Spl Judge (NDPS), North-East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Ms. Arushi Parwal, Ld. MM (Mahila Court-02), North-East District, Karkardooma Courts, Delhi.

13.	Sh. Yashbir, JJA EC 40964638	JJA/Reader-cum-Ahlmad in the Court of Sh. Sachin, Ld. MM (Digital Traffic Court), North-East District, Karkardooma Courts, Delhi.	JJA/Asstt. Ahlmad in the Court of Sh. Sachin, Ld. MM (Digital Traffic Court), North-East District, Karkardooma Courts, Delhi.
14.	Sh. Amit Kumar Sharma, JA, EC 10702	JA in the Administration Branch, North-East District, Karkardooma Courts, Delhi.	JJA/Reader-cum-Ahlmad in the Court of Sh. Sachin, Ld. MM (Digital Traffic Court), North-East District, Karkardooma Courts, Delhi.
15.	Sh. Prashant Chaudhary, JJA EC 62656515	JJA/Ahlmad in the Court of Ms. Barkha Gupta, Ld. District Judge (Commercial), North-East District, Karkardooma Courts, Delhi.	JJA in the Caretaking Branch, North-East District, Karkardooma Courts, Delhi.
16.	Sh. Gokul Singh Negi, JA EC 62979850	JA in the Office of Ld. CMM, North-East District, Karkardooma Courts, Delhi.	JA/ Ahlmad in the Court of Sh. Vipul Sandwar, Ld. MM-02, North-East District, Karkardooma Courts, Delhi.
17.	Sh. Dharmendra Kumar, JJA EC 86200844	JJA/ Ahlmad in the Court of Sh. Vipul Sandwar, Ld. MM-02, North-East District, Karkardooma Courts, Delhi.	JJA/Asstt Ahlmad in the Court of Ms. Gomati Manocha, Ld. PO-MACT, North-East District, Karkardooma Courts, Delhi.
18.	Ms. Neerja Verma, JA EC 13637	JA' in the Accounts Branch, North-East District, Karkardooma Courts, Delhi.	JA/Ahlmad in the Court of Ms. Barkha Gupta, Ld. District Judge (Commercial), North-East District, Karkardooma, Delhi.

- Note:- (1) Non-compliance of the transfer order or immediately proceeding on leave shall be considered deliberate insubordination and disciplinary action shall be taken against him/her as per rules.  
(2) Sh. Amit Kumar Sharma, JA (who is presently on earned leave till 16.09.2023) is directed to join his duties in the Court of Sh. Sachin, Ld. MM (Digital Traffic Court), NE. KKD after availing his earned leave.  
(3) Transfer Officials shall handover the charge of all the Court Records in their custody along with computer hardware and other peripherals, if any before relinquishing their duties at their respective transferor station, on or before 31.08.2023.

*[Signature]*  
24-08-2023

(Virender Kumar Bansal)  
Principal District & Sessions Judge  
NE District, KKD Courts, Delhi

No. 6068-6079 /P&T/Admn./NE/KKD/2023

Dated 24 AUG 2023

Copy forwarded for information and necessary action to:-

1. Ld. Principal District & Sessions Judge (HQs), THC, Delhi.
2. The Administrative Officer (Judl.), Admn.-II, O/o Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Accounts Officer, North-East District, Karkardooma Courts, Delhi,
4. The Officers/officials concerned.
5. Dealing Officials, Personal File/Leave/ACR Cell/Vigilance/Litigation Branch/ LAYERS Branch, Tis Hazari Courts, Delhi.
6. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
7. R&I Branch NE Distt. KKD Courts, Delhi for uploading the same on LAYERS.
8. PS to the undersigned.

*[Signature]*  
24-08-2023

Principal District & Sessions Judge  
NE District, KKD Courts, Delhi